Name of the Corporate Debtor: Rashmi Housing Private Limited Date of commencement of CIRP: December 14, 2018

List of operational creditors (Government Dues)

(Amount in INR)

	Details of Claim	Details of claim received		Details of claim admitted									
Sl. No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Uncome Tax Department - Thane	Government of India	28-Dec-18	11,84,31,630	2,16,82,267	Income Tax	No	0.00	0.00	0.00	9,67,49,363	0.00	
1 2	Income Tax Department - Thane (TDS)	Government of India	04-Jan-19	1,02,57,778	1,00,43,268	TDS	No	0.00	0.00	0.00	2,14,510	0.00	
1 3	1	Government of Maharashtra	09-Jan-19	52,78,71,939	25,30,48,340	VAT	No	0.00	0.00	0.00	27,48,23,599	0.00	
1 4	1	Government of Maharashtra	15-Sep-22	1,70,29,063	1,70,29,063	GST	No	0.00	0.00	0.00	0	0.00	
1 5	Deputy Commissioner of Income Tax, Circle 1, Thane	Government of India	20-Sep-22	10,37,27,540	0.00	Income Tax	No	0.00	0.00	0.00	10,37,27,540	0.00	
	TOTAL			77,73,17,950	30,18,02,938	•		0.00	0.00	0.00	47,55,15,012	0.00	

Notes:

- 1. Claims of Statutory Authorities have been verified as advised by respective Consultants.
- 2. Wherever Claimants have not furnished requisite proof/ documents to support the claims, have not been verified.